

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 7072 - JK (LD) of 2025

DATED: - 17 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

Secretary to Government
Dated: 17.06.2025

No:-LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 7072 - JK (LD) of 2025 dated 17.06.2025.

S.No	Case Title	OIC
1	FIR No. 97/2024 of P/S R.S. Pura offences U/s 452/323/376 IPC titled State of J&K Vs Balkar Singh.	Sh. Gurmeet Singh, SDPO, R.S Pura.
2	FIR No. 82/2017 of P/S Ramban U/S 376/366 RPC titled State Vs Parvaiz Ahmed.	Sh. Om Prakash, DySP, Hqrs Ramban.
3	FIR No. 148/2019 of P/S Poonch U/S 363/376/343 RPC & 6 POCSO Act titled State Vs Koushal Mehra.	Sh. Pankaj Sudan, DySP Hqrs, Poonch, Supervisory Officer, P/S Poonch.
4	T.A No. 2448/2020 in SWP No. 22/2016 titled Imtiyaz Ahmad Dar & Another Vs. UT of J&K and Others.	Mr. Shakeel Ahmad, DySP,P.S to AIG(P) PHQ.
5	T.A No. 1026/2021 in SWP No. 104/2019 titled Mohammad Saleem Khan Vs. UT of J&K and Others.	Sh. Siraj Ud Din Shah (DySP-M) Administrative Officer, PHQ

